

f [Setting up of police stations in I.J.P.]

*353. SHRI PRAKASH VIR SHAS-TRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up some new police stations in Uttar Pradesh;

(b) if so, by when they are likely to be set up?]

गृह मंत्री (श्री ब्रह्मानंद रेड्डी) : (क)
जी हाँ, श्रीमान् ।

(ख) राज्य सरकार के विचारधीन प्रस्ताव के निर्णय पर नये पुलिस स्टेशनों की स्थापना निर्भर करेगी ।

t[THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI); (a) Yes, Sir.

(b) The setting-up of new Police Stations will depend on the decision of the State Government on the proposal under their consideration.]

♦354. *Transferred to the 19th January, 1976.*

20-point Programme Implementation Committee in Delhi

*355. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a 20-point programme implementation committee has been formed in Delhi;

(b) if so, the names of the persons with their party affiliation who are on the committee; and

(c) whether it is a fact that persons and organisations, supporting the 20-point Programme, have been excluded?

t[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c) To implement the 20-Point economic programme and other policies, programmes, etc, of various official agencies and authorities relating to Delhi, the Delhi Administration have constituted a committee known as the 'Programme Implementation Committee'. The Committee consists of both official and non-official members including social workers. A copy each of the Notification dated the 22nd October, 1975 and 5th November, 1975 regarding the constitution of the Committee and its membership are laid on the Table of the House.

Order issued by Delhi Administration Constituting Programme Implementation Committee

No. F. 8(31)/75-Plg.

Dated : October, 22, 1975.

NOTIFICATION

In supersession of notification No. F. 31(8) 75-FS-(P&C) dated the 11th August, 1975, No. F. 31(9)175-FS (P&C) dated the 9th September, 1975. and No. F. 8(31)/75-Plg. dated the 15th October, 1975, the Lt. Coventor of Delhi has constituted a Committee for:

(i) Implementation of 20-Point Economic Programme of the Prime Minister and other policies, programmes and activities by various official agencies and authorities relating to Delhi.

(ii) Involvement of the citizens for effective implementation of the aforesaid programme and other activities.

(iii) Availability, supply and proper distribution of essential commodities in Delhi, reduction, containment and uniformity of prices

and maintenance of price-tags, enforcement of all rules and regulations relating to the above and other connected matters.

(iv) To look into public grievances, including those against official agencies for abuse of authority or dereliction of duties.

(v) Any other matter which may be further entrusted to the Committee by the 14. Governor.

The Committee will be known as 'Programme Implementation Committee' and will consist of the following:—

1. Shri H. K. L. Bhagat, M.P.—Chairman.

2. Shri Hira Singh, Executive Councillor (Dev.)—Vice Chairman.

3. Shri Arjun Dass—Member.

4. Smt. Ambika Soni—Member.

5. Smt. Tajdar Babar—Member.

6. Shri Ajit Singh Chadha—Member.

7. Shri J. K. Jain—Member.

8. Chief Secretary, Delhi—Member.

9. Vice Chairman, DDA—Member.

10. Shri B. R. Tamta, Commissioner, MCD—Member.

11. Deputy Inspector General of Police (R)—Member.

12. Deputy Commissioner, Delhi—Member Secretary.

The Delhi Administration will provide the required assistance to the Committee for discharging their responsibilities and report to the Committee within one week regarding the

implementation of the decisions of the Committee.

By order, G. R. GOGIA,

Deputy Secretary (Planning)

No. F. 8(31)/75-Planning

Dated the 5th Nov. 1975.

NOTIFICATION

In continuation of Notification No. F. 8(31)/75-Plg. dated the 22nd October, 1975, the Lt. Governor of Delhi is pleased to include Shri Raj Kau-shik of 3508, Arya Pura, Subzimandi, Delhi as a member of the Programme Implementation Committee.

By Order, Sd/- G. R. GOGIA,

Deputy Secretary (Planning)

Increase in the power rate in Delhi by DESU

*356. SHRI JAGJIT SINGH ANAND; SHRI BHUPESH GUPTA; SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Electric Supply Undertaking has decided to increase power rates in Delhi;

(b) if so, what are the details for existing rates for various categories and proposed new rates; and

(c) what is the increased income expected from various categories as a result of this increase?

THE MINISTER OF ENERGY (SHRI K. C- PANT): (a) to (c) The Delhi Electric Supply Undertaking have indicated that proposals in this